



*Government of Jammu and Kashmir,
Housing & Urban Development Department,
Civil Secretariat Jammu/Srinagar*

NOTIFICATION

JAMMU, the 2nd February, 2017

SRO:-44 in exercise of the powers conferred by Clause(b) of sub-section (2) of section 3 of Jammu and Kashmir Control of Building Operations Act, 1988, and in supersession of all Notifications issued on the subject, the Government hereby appoint the Building Operations Controlling Authority for the local areas of Katra Development Authority with the following constitution:-

01. Chief Executive Officer Katra Development Authority	Chairman
02. Sub-Divisional Magistrate Katra	Member
03. Executive Engineer PWD Katra	Member
04. Executive Engineer PHE Reasi	Member
05. Assistant Executive Engineer PDD Katra	Member
06. Assistant Executive Engineer Irrigation & Flood Control Reasi	Member
07. Chief Executive Officer Municipal Committee Katra	Member
08. Assistant Town Planner Udhampur/Reasi	Member

By order of the Government of Jammu & Kashmir.

Sd/-

**Commissioner/Secretary to Government,
Housing & Urban Dev. Department**

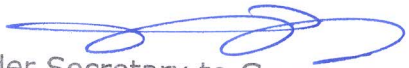
No:HUD-07/2016/KDA

Dated:-02-02-2017

Copy to the:-

01. Financial Commissioner/Principal Secretary to Hon'ble Chief Minister.
02. Chief Electoral Officer, J&K Jammu.
03. Commissioner/Secretary to Government, Power Dev. Department.
04. Divisional Commissioner, Jammu
05. Commissioner Secretary to Government, PWD (R&B) Department
06. Commissioner Secretary to Government, PHE, I&FC Department.
07. Commissioner/Secretary to Government, General Administration Department.
08. Secretary to Government, Department of Law, Justice & PA
09. Director Urban Local Bodies Jammu.

10. Deputy Commissioner, Reasi..
11. Chief Executive Officer Katra Development Authority
12. Chief Town Planner J&K, Jammu.
13. General Manager Ranbir Government Press for publication in the Government Gazette.
14. OSD to Hon'ble Deputy Chief Minister (I/C Minister Housing and Urban Development Department)
15. Concerned Officers
16. Private Secretary to Hon'ble Minister of State for Housing and Urban Development Department.
17. Private Secretary to Chief Secretary.
18. Private Secretary to Commissioner/Secretary to Government Housing and Urban Development Department.
19. Executive Officer Municipal Committee Katra.
20. Master file.


Under Secretary to Government,
Housing & Urban Dev. Department

